



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

RBI/2015-16/369

DCM (CC) No. G - 11 /3445 /03.39.01/2015-16

April 13, 2016

The Chairman & Managing Director  
Chief Executive Officer / Managing Director  
All Banks having Currency Chests

Madam / Dear Sir,

**Security / Inspection needs and Movement of Treasure**

Please refer to the guidelines contained in the Technical specifications issued by us vide DCM (CC) No. G-18/03.39.01/2008-09 dated November 14, 2008 in respect of construction of new CCs, wherein the banks were advised to maintain Smoke Detection and Fire Alarm System, as also the Fire Fighting System in good working order through service contracts.

2. It has now been decided that all the banks having currency chests should ensure conducting of fire audits bi-annually (once in two years) by the officials from the District Fire Department. The banks may also ensure that the working condition of the Hotline and other security related gadgets, viz. access control, CCTV, etc. are checked once in a fortnight by the CC officials.

Yours faithfully,

(P.Vijaya Kumar)  
Chief General Manager